

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3142
ANSWERED ON:24.04.2012
FOOD PROCESSING POLICIES
Mahajan Smt. Sumitra

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Union Government has advised the State Governments/Union Territories (UTs) to frame suitable food processing policies to cater to their specific needs;
- (b) if so, the details thereof;
- (c) the names of States/UTs that have formulated their own policy; and
- (d) the steps taken by the Government to encourage the remaining States and UTs in this regard?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): Yes, Madam.

(b): Ministry of Food Processing Industries (MFPI), with an intention to make concerted efforts for growth and development of food processing sector, is encouraging the State Governments to frame Food Processing Policies aiming at creating rural infrastructure, raising level of food processing, generating farm level employment and over all enabling environment keeping in view the requirements of the states.

(c): States like Karnataka, Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Andhra Pradesh and West Bengal have formulated separate State Food Processing Policies. And Punjab, Tripura, Chhattisgarh, Haryana and Orissa are having their Food Processing Policy as a part of the Industrial Policy.

(d): Government have approved taking up preparatory activities/ advance action by the states under the National Mission on Food Processing (NMFP) during 12th Five Year Plan with effect from 01.04.2012 (2012-13). Approval has already been accorded to the states to initiate action for finalization of State Vision Document on food processing under the mission. The finalization of State Vision Document will enable the states to frame suitable food processing policies to cater to the specific needs of respective states.